

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 15-09-2025 To 15-09-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	3505/2025	SHIVDHARA PROJECT PRIVATE LIMITED Mobile:9831163687 Email:PBASU_SKSA@YAHOO.COM	BASUDEB PATRA	24-10-2025	ORIGINAL CERTIFIED COPY MISSING
2	CO	3520/2025	PRADIP MUKHERJEE Mobile:8670424708 Email:GOUTAM.MALIK18@GMAIL.COM	GOUTAM MALIK	24-10-2025	CASE NO. WRONG IN PRAYER PAGE
3	CRM (A)	3378/2025	ABDUL LAHIL KAFI Mobile:7003764276 Email:TAPODIPGUPTA86@GMAIL.COM	TAPODIP GUPTA	24-10-2025	ORDER COPY OF THE LOWER COURT REJECTION NEEDS TO BE ANNEXED WITH THE PETITION.
4	CRM (A)	3383/2025	NARAYAN PAIK Mobile:8583890203 Email:CHAMBEROFSAMIMAHAMMED@GMAIL.COM	GULSANWARA PERVIN	24-10-2025	IN THE 1ST PARA, MENTION WHETHER PETITIONER MOVED ANY ANTICIPATORY BAIL BEFORE LD TRIAL COURT OR NOT.
5	CRM(M)	1740/2025	SABIR ALI @ SABBIR ALI Mobile:9593081703 Email:AGARWALSHIVANI952@GMAIL.COM	SHIBANI AGARWAL	24-10-2025	CASE TYPE DOES NOT MATCH WITH ORDER COPY. (WRITE POCSO IN PLACE OF SPL. CASE.)
6	CRM(M)	1741/2025	KHURSHID ALAM Mobile:6289297614 Email:TIRTHARAJGHOSHAL20@GMAIL.COM	TIRTHARAJ GHOSHAL	24-10-2025	MENTION SESSIONS CASE NO. IN 1ST PARA
7	CRM(M)	1747/2025	SATTAR MONDAL Mobile:7003241220 Email:TASNIMAHAMED816@GMAIL.COM	TASNIM AHAMED	24-10-2025	1) DECLARATION OF LD ADVOCATE IS REQUIRED IN PETITION AS LD TRIAL COURT CASE YEAR WRONGLY MENTIONED IN ORIGINAL CERTIFIED COPY 2) CLARIFICATION NEEDED REGARDING CRM (DB)/741/2024, CRM (DB)/791/2025 AS PETITIONER NAME AND ADDRESS IN THE BOTH PETITION SAME AS CURRENT PETITIONER
8	CRM (NDPS)	1153/2025	DINABANDHU ROY @ DINU @ BENU Mobile:9007509004 Email:ME.DURGESHING@GMAIL.COM	DURGESH SINGH	24-10-2025	1) MENTION LD TRIAL COURT REJECTION DETAILS IN 1ST PARA 2) LD TRIAL COURT CASE TYPE MENTIONED IN PETITION NOT MATCHING WITH CERTIFIED COPY ... 3) SUPPRESSION OF PREVIOUS CASE DETAILS

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
						MOVED BEFORE HONBLE HIGH COURT VIDE CRM(NDPS) 1970/2024
9	CRM (NDPS)	1157/2025	RAKESH SARKAR Mobile:9163882543 Email:SUBHRANGSUMAITI98@GMAIL.COM	SUBHRANGSU MAITI	24-10-2025	1) MENTION PROPER DISTRICT OF PETITIONER IN CAUSE TITLE ... 2) LD TRIAL COURT CASE TYPE MENTIONED IN PETITION NOT MATCHING WITH CASE TYPE MENTIONED IN IMPUGNED ORDER (11-2-25) COPY.
10	CRM (NDPS)	1163/2025	CHIRANJIB BAR @ CHIRANJIT BAR Mobile:8017360441 Email:SRINJANGHOSH5@GMAIL.COM	SRINJAN GHOSH	24-10-2025	IN THE 1ST PARA, DECLARATION OF LD ADVOCATE IS REQUIRED AS P.S. DATE IS WRONGLY MENTIONED IN THE CERTIFIED COPY.
11	CRR	4172/2025	NAJRUL ISLAM BHANGI Mobile:9123004382 Email:ADVOCATERASHINSINGH@GMAIL.COM	RASHIN SINGH	24-10-2025	THIS FILE IS OUT OF TIME SO NEED A CRAN FILE.
12	CRR	4188/2025	PIAR ALI KHAN AND ANOTHER Mobile:8240455129 Email:ABHIMANYUBANNERJEE@GMAIL.COM	ABHIMNAYU BANERJEE	24-10-2025	PETITIONERS ADDRESS NOT FOUND IN THIS FILE.
13	CRR	4210/2025	BALARAM DEBNATH Mobile:9563746829 Email:AMITRANJANPATI32@GMAIL.COM	AMIT RANJAN PATI	24-10-2025	HIGHLIGHTER IS USED IN THE CERTIFIED COPY.
14	CRR	4213/2025	LATIKA JANA Mobile:9804639668 Email:ARUPSKYHOT@GMAIL.COM	ARUP KUMAR BHOWMICK	24-10-2025	THIS FILE IS OUT OF TIME SO NEED A CRAN FILE.
15	FAT	420/2025	LEENA DAS Mobile:9674729080	ANJANA BANERJEE	24-10-2025	PAGE 1 FORMAT WRONG
16	RVW	311/2025	ORIGINAL PROPERTIES PVT. LTD. Mobile:8910358252 Email:PRATYUSHCHATTERJEE@GMAIL.COM	PROTYUSH CHATTERJEE	24-10-2025	AUTHORIZATION LETTER MISSING,LIST OF DOCUMENTS INCOMPLETE
17	WPA	21940/2025	NAJIMA KHATUN Mobile:9804637717	MUKTESWAR MAITY	24-10-2025	C J NAME AND ADDRESSING WRONG
18	WPA	21949/2025	RABIYA KHATOON AND ANR Mobile:9051868509 Email:PARASHAR.BAIDYA@GMAIL.COM	PRASHAR BAIDYA	24-10-2025	PETITIONER DISTRICT WRONG
19	WPA	21980/2025	NIMAI SAMANTA Mobile:9163630968	SAMARESH CHANDRA	24-10-2025	SUBJECT CATEGORY CODE WRONG

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Email:SAMARESHCHANDRADHARA.ADV@GMAIL.COM	DHARA		
20	WPA	22010/2025	MANORANJAN PATRA Mobile:9038520578 Email:RAHAMANMIZANUR661@GMAIL.COM	MIZANUR RAHAMAN	24-10-2025	COURT NO WRONG
21	WPA	22017/2025	M/S. NORTH INDIA CONSTRUCTION PRIVATE LIMITED Mobile:7003838769 Email:SUDIPTANGHOSH@GMAIL.COM	SUDIPTA NAYAN GHOSH	24-10-2025	ADV SIGNATURE MISSING IN FORM A
22	WPA	22074/2025	TARUN KUMAR MAITY Mobile:9331015890 Email:E.BARICHAMBR@GMAIL.COM	SK IMTIAJ UDDIN	24-10-2025	ADV SIGN MISSING IN FORM A
23	WPA	22075/2025	ANIMESH MAITY Mobile:9331015890	SK. IMTIAJ UDDIN	24-10-2025	ADV SIGN MISSING IN FORM A
24	WPA	22196/2025	MAHBOOB ALAM Mobile:9748330153 Email:IAMARKA.NAHA@GMAIL.COM	ARKA NAHA	24-10-2025	PETITIONER NAME WRONG IN AFFIDAVIT
25	WPA	22227/2025	UTTARDANGA, RANGABELIA, GOSABA TOTO AND MOTOR VAN CHALAK KALYAN SAMITY AND ANR. Mobile:8981147215 Email:PAMPA.ADVOCATE76@GMAIL.COM	PAMPA DEY (DHABAL)	24-10-2025	ADV AUTHORIZATION CERTIFICATE MISSING IN PRAYER PAGE
26	WPA(P)	412/2025	ABDUS SALAM AND ORS. Mobile:9933539635 Email:SOUMENADV82@GMAIL.COM	SOUMEN BARMAN	24-10-2025	1.IN 2ND JUDGES COPY PAGE 16 ADV. SIG. IS MISSING 2. IN BOTH COPIES AT PRAYER PAGE AND AFFIDAVIT PAGE DEPONENT SIGN IS IN ENGLISH WHERE AT VOKA IN BENGALI SIGN.
27	WPLRT	160/2025	KANTI CHATTOPADHYAY @ KANTIHARI CHATTOPADHYAYA Mobile:9830189754 Email:LAKSHMINATH2016@GMAIL.COM	LAKSHMINATH BHATTACHARYA	24-10-2025	RESPONDENT 3,4 PINCODE MISSING,RESPONDENT 5 ADDRESS MISSING
28	WP.ST	204/2025	PRADIP KUMAR SAHA Mobile:9874042180 Email:ADV.SHARMA.NANDINI@GMAIL.COM	NANDINI SHARMA	24-10-2025	XEROX COPY OF ORDER IS NEEDED

